

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 765 OF 2019 IN  
DFR NO. 1022 OF 2019**

**Dated: 14<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Southern Power Distribution Company of  
Andhra Pradesh Ltd. & Anr.  
Vs.**

**...Appellant(s)**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Nishant Talwar  
Mr. Shivam Sinha  
Mr. Anand Kumar Srivastava

Counsel for the Respondent (s) :

**ORDER**

Issue notice to Respondents on IA No. 765 of 2019 and main appeal,  
returnable on 02.07.2019. Dasti, in addition, is permitted.

List the matter on **02.07.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**